

ing the names of office bearers of the association since 1964-65 is laid on the Table of the House. [Placed in Library See No. LT—1600/69]

(b) A statement showing the details of Grant-in-aid sanctioned to the Association since 1965-66 is laid on the Table of the House. [Placed in Library See No. LT—1600/69].

(c) The receipts and expenditure statements for 1965-66, 1966-67 and 1967-68 are laid on the Table of the House. [Placed in Library. See No. LT—1600/69]

(d) In view of the facts furnished in the statement referred to in reply to (a) above it is not correct to say that the same group of persons had been its office bearers in some or the other way. However, a change in the office bearers who are elected is not a prerequisite to the sanction of grant-in-aid.

(e) The question of such enquiry does not arise as long as the Accounts duly approved by the general body are rendered to this Ministry and no irregularities are detected in those accounts.

Expenditure on Development of Tourism During Second and Third Plans

2858. SHRI RABI RAY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government has been drawn towards the heavy shortfalls in expenditure on the development of tourism during the Second and Third Plans in both the State and Central Sectors ; and

(b) if so, the steps Government have taken to remedy the situation ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :
(a) Yes, Sir.

(b) The shortfall in the Central Sector was due to several factors including inadequate organisational set up for the implementation of schemes ; declaration of emergency twice during the Third Plan period which resulted in tourist schemes being given very low priority and delays in completing codal formalities which precede actual execution of schemes. Steps

are being taken to strengthen the organisation and every effort is being made to ensure that there will be no shortfalls in expenditure during the Fourth Plan period.

Alleged Demolition of Mosques in Delhi

2859. SHRI ABDUL GHANI DAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Development Authority razed mosques in Hazarat Nizamuddin area along-with thousands of graves ;

(b) if so, the reasons therefor and whether authorities had obtained previous sanction from the Union Government ;

(c) whether it is also a fact that the authorities arrested Maulana Imdad Sabri and thousands of other Muslims who performed their prayers at the said Mosque ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Maulana Imdad Sabri and 91 others were arrested in Chandni Chowk on 25th June 1969 for committing breach of a prohibitory order under section 144 of the Code of Criminal Procedure.

Tension in Calcutta Amongst Non-Bengalis Business Community

2860. SHRI P. M. MEHTA :
SHRI JYOTIRMOY BASU :

Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether the attention of the Government has been drawn to the News appearing in the "Times of India" (New Delhi Edition) dated the 13th June, 1969 regarding 'Panic and Tension in Calcutta Market Area' following rumours of an impending Gherao and attack on a non-Bengali business community ;

(b) whether it is also a fact that the volunteers were armed to repulse any attack ;

(c) whether the Central Government has asked the State Government to send the detailed report in this connection, as it pertains to the question of non-Bengali population residing in West Bengal; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes Sir,

(b) to (d). According to information received from the State Government, on June 12, 1969, a rumour went round that some Bengalee youths would stage 'gheraos' and demonstrations in Burra Bazar area, a business centre in Calcutta, where there are a large number of non-Bengalee businessmen. As a precautionary measure, adequate police arrangements were made and this restored the confidence of the local people. There was no demonstration or 'gherao'. No untoward incident was reported from anywhere in the city. There is no information that the volunteers were armed to repulse any attack.

Gujarat-Rajasthan Territorial Dispute

2861. SHRI N. K. SOMANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a small territory located between Santrampur in Gujarat and Bansvada in Rajasthan has become a disputed territory between two Governments ;

(b) whether Bhils of both the States consider it a holy place ; and

(c) the steps being taken to resolve the dispute amicably ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) Information obtained from the State Governments shows that the boundary between the former princely states of Santrampur now forming part of the Gujrat State and of Bansvada, now forming part of Rajasthan State was settled in the year 1873 by Mr. Prescott who was then the political agent there and that there has been some difficulty in locating the actual boundary on ground accord-

ing to the description given in Mr. Prescott's field book.

(b) Yes, Sir.

(c) The matter is under correspondence between the two State Governments and it is expected that they will settle the issue amicably.

Indian Cultural Centre in London

2862. SHRI B. SHANKARANAND,
SHRI S. A. AGADI,

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Central Government have promised to donate some amount to the Indian Cultural Centre in London ;

(b) if so, who are the sponsors of this Centre and the objects of the Centre ; and

(c) the amount promised to be contributed ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K. R. V. RAO) : (a) to (c). The Tilak Memorial Trust, London, approached the Government of India in 1964 for financial assistance for their project of establishing a Cultural Centre in London with the broad objective of propagating Indian Culture. It was decided that in view of multiplicity of such Cultural Centres in London named after various Indian leaders, it would be desirable to have only one such Centre functioning under a broad-based Committee. No further progress has been reported in the matter. The question of Government of India's extending financial assistance does not, therefore, arise for the present.

Construction of Second Bridge over Hooghly

2863. SHRI DEVEN SEN :
SHRI N. SHIVAPPA :
SHRI RAMAVATAR SHASTRI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any decision has been taken over the construction of a second bridge over the Hooghly ;